NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA No.136/252/HDB/2018 |
| NAME OF THE COMPANY | SWIB Infratructure Private Limited |
| NAME OF THE PETITIONER(S) | SWIB Infratructure Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |
| | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | * E-mail & Telephone No. | Signature |
|-------------------------|-------------|--------------------------|-----------|
| V. Vengcorta Rom- loste | Count + | 9542239039 | V-V- |
| V. hery service | Applicat | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |

<u>ORDER</u>

Heard Mr.Venkatrami Reddy Learned Counsel for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 4 weeks.

Post the case on 04th April 2018.

Member (T)

Member (J)

Ramu